

**HIGH COURT OF KARNATAKA AT BENGALURU  
MODIFICATION OF SITTINGS OF THE HON'BLE JUDGES  
WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS  
WITH EFFECT FROM  
THURSDAY THE 7<sup>TH</sup> JANUARY 2021**

**Priority will be given to old cases**

**Part A**

<b>Sl. No.</b>	<b>SITTINGS AND SUBJECTS</b>	<b>REMARKS</b>
<b>1</b>	<p><b>Hon'ble Mr. Justice B.A.Patil</b></p> <p>Criminal Petitions Under Section 438 and 439 of Cr.P.C on Advance List No.XIV (B)</p> <p>Criminal Revision Petition of the year 2018 - Admission/Orders and Final Hearing</p> <p>Priority will be given for final hearing of CrI.R.P of 2018 on Advance List No.XXII (B)</p> <p>Specially assigned matters</p>	<p>Physical hearing/ Video conferencing hearing(optional)</p>
<b>2</b>	<p><b>Hon'ble Mr. Justice Ashok G.Nijagannavar</b></p> <p>Criminal Appeals (against Acquittal) - Admission/Orders and Final Hearing</p> <p>Priority will be given to final Hearing of Criminal Appeals (Acquittal) on Advance List No.XXI (B)</p> <p>Criminal Revision Petition of the year 2019 - Admission/Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing/ Video conferencing hearing(optional)</p>

**By Order of Hon'ble The Chief Justice**

**Sd/-**

**Date: 05.01.2021**

**Registrar (Judicial)**